



2026:AHC:26176-DB

HIGH COURT OF JUDICATURE AT ALLAHABAD
CRIMINAL MISC. WRIT PETITION No. - 21261 of 2025

Arvind Yadav

.....Petitioner(s)

Versus

State Of U.P. And 3 Others

.....Respondent(s)

Counsel for Petitioner(s)	:	Ajeet Shukla
Counsel for Respondent(s)	:	G.A., Sunil Vishal Singh

Court No. - 45

HON'BLE RAJIV GUPTA, J.
HON'BLE ACHAL SACHDEV, J.

1. Sri Ajeet Shukla, learned counsel for the petitioner has made a statement at the Bar that he does not want to press this petition and seeks to withdraw it.
2. In view of the above statement, this writ petition is dismissed as withdrawn.
3. Interim order, if any, stands vacated.

February 5, 2026
KU

(Achal Sachdev,J.) (Rajiv Gupta,J.)